

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 & IA NO. 898 OF 2017
AND
APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

Dated : 13th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

APPEAL NO. 122 OF 2015 & IA NOS. 194 OF 2015 & 898 OF 2017

In the matter of :
Gail Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Puddusery
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-1
Mr. K.K.Rai, Sr. Adv.
Mr. S.K.Pandey for R-2

APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

M/s. Sanwariya Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. K.K.Rai, Sr. Adv.
Mr. S.K.Pandey

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-1
Mr. Ajit Puddusery
Mr. Ajeet Singh Verma for R-2

ORDER

As agreed by the learned counsel for both parties, list these matters for hearing on **25.10.2019**.

(B.N. Talukdar)
Technical Member (P&NG)

Bn/kt

(Justice Manjula Chellur)
Chairperson